work has been entrusted to Tamil Nadu PWD. Orders for equipment have been placed.

(b) Rs, 5,900/- approx.

(c) By the end of 1973 or beginning of 1974.

Transport Facilities in A.I.R. Offices

4945 SHRI C. CHITTIBABU: Will the Minister of INFORMATION AND BROADCASTING to pleased to state:

(a) whether the cost-reduction study of transport facilities in A I R. offices at Delhi has been completed; and

(b) the results of this study and action taken by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) (a) and (b) The work is stull in the process.

Selection of South Indian Film Songs for Vividh Bharati

4946 SHRI C. CHITTIBABU; Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) the manner in which the selection of South Indian Film songs is made for Vividh Bharati's Dakshin Bharat songs, broadcast every day in Tamil, Kannada, Malayalam and Telugu;

(b) whether there is monotonous repetition of old songs; and

(c) if so, whether steps are being taken to change the pattern of Dakshin Bharat songs? THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) The selection is made by a Committee after Screening of the film songs obtained directly from the Film Producers, having regard to the music and the language of the song concerned.

(b) No. Sir.

(c) Does not arise

Change in the Recruitment Policy of UPSE and other Public Undertakings

4947 SHRI VAYALAR RAVI Will the PRIME MINISTER be pleased to state:

(a) whether the Government proposed to bring about any change in the recruitment policy of the Union Public Service Commission and other Public Unde takings, including the Nationalised Banks, in order to implement to policy of equitable distribution of the available job apportunities; and

(b) if so, the changes proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA); (a) and (b). Recruitment to various services, posts under Government is governed by the recruitment rules pertaining to such services/ posts framed by Government in consultation with the Union Public Service Commission where such consultation is necessary under the Union Public Service Commission (Exemptions from consultation) Regulations. The Union Public Service Commission makes recruitment in accordance with these rules in so far as Class I and II posts are concerned.

In accordance with the provision of Articles 16 (1) and 16(2) of the Constitution, the recruitment policy of Government has been to framed as to provide equal opportunity to all citizens in the matter of employment under Government. However, in view of the special provisions of Articles 16(4) and 335, reservations have been provided for Scheduled Castes and Scheduled Tribes in the services under Government.

The Public Sector Undertakings and the Nationalised Banks have also been directed to make reservations for Scheduled Castes and Scheduled Tribes on the lines of the reservations available to these Communities in the services/posts under the Government.

Increase in Radiation over India due to Nuclear Explosions by China

4948. SHRI VAYALAR RAVI: Will the Minister of ATOMIC ENERGY be pleased to state.

(a) whether the Atomic Energy Commission has made any investigation to ascerta n whether there is any increase in radiation over India due to the nuclear explosions by China in recent years;

(b) if so, the findings thereof; and

(c) if there is increase in radiation, how far it will affect the normal life of our people and the steps taken to minimise its effects?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFOR-MATION AND BROADCASTING (SHRI MATI INDIRA GANDHI): (a) Yes, Sir.

(b) There has been no significant increase in the level of radiation over India due to the nuclear test explosions condcuted by China in recent years.

(c) Does not arise.

Film Finance Corporation's Financial Assistance

4949. SHRI VAYALAR RAVI : Will

the Minister of INFORMATION AND BROADCASTING be pleased to state :

Written Answers

(a) the total amount of financial assistance given by the Film Finance Corporation to the different films since 1969 and the names and languages of those films and the amount given to each film;

(b) the number out of these films that have been completed and released;

(c) the number out of them, which have returned the amount; and

(d) the total amount of dues and the steps taken to recover the dues?

THE DEPUTY MINISTFR IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAMBR SINHA) (a) Of the loans sanctioned by the Film Finance Corporation during the period from 14.1969 to 31.3 1972, the total amount actually disbursed by the Corporation for production of films is Rs 38, 85, 457. A statement giving names, languages of these films and the amount given to each film is laid on the Table of the House. [*Place in Library. Sec* No. L. T-1927/72]

- (b) 14
- (c) 7

(d) The total amount of dues as on 31st March 1972 against loans given during the period from 1.4 69 to 31.3 72 for production of films is Rs. 39, 19, 002 (including interest). (The total amount of dues on that date on all loans given from inception is Rs. 1.05,48.247 including interest).

The Corporation has been taking necessary steps for recoveries of dues. However, effective recovery of loans in the case of films is possible only after their successful commercial release. Where necessary, the Corporation has taken recourse to legal action also for recovery of loans.